

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 158 OF 2020

The Tenants Association of Camarcasanacho
Bundh & anr. Petitioners

V e r s u s

Mamlatdar of Bardez & Ors. Respondents

Ms. Norma Alvares and Ms. Anamika Gode, Advocates for the Petitioners.

Mr. D. Pangam, Advocate General with Mr. Deep Shirodkar, Additional
Government Advocate for the Respondent nos. 1 and 4.

Coram :- M. S. SONAK &
DAMA SESHADRI NAIDU, JJ.

Date : 27th August, 2020

P.C.

1. Heard Ms. Alvares, the learned Counsel for the petitioners.
2. Issue notice to the respondents, returnable on 17.09.2020. The
petitioner to take steps to serve the respondents.

3. On or before the returnable date, in case the respondents wish to file any response, they may do so by service of an advance copy upon the learned Counsel for the petitioners.

4. Mr. Shirodkar, Additional Government Advocate, waives service on behalf of respondent nos. 1 and 4.

DAMA SESHADRI NAIDU, J.

M. S. SONAK, J.

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